

SCHEDULE-II FORM B

PUBLIC ANNOUNCEMENT

[Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016]

For the Attention of the Stakeholders of "FLORA FOOTWEAR PRIVATE LIMITED"

RELEVANT PARTICULARS

1.	Name of Corporate Debtor	Flora Footwear Private Limited
2.	Date of Incorporation of Corporate Debtor	24.05.1985
3.	Authority under which Corporate Debtor is Incorporated/Registered	Registrar of Companies, Chennai, Tamil Nadu
4.	Corporate Identity Number/ Limited Liability Identity Number of Corporate Debtor	U19201TN1985PTC011880
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Regd. Office: New No.16, Old No. 4, 2nd Floor, Salai Street, Choolai, Chennai-600112, Tamil Nadu, Principal Office : Near Pallikonda Toll Plaza-635 809, Vellore Dist, Tamil Nadu
6.	Date of Closure of Insolvency Resolution Process	05.08.2019 (Closure of 180 days of CIRP)
7.	Liquidation Commencement Date of Corporate Debtor	03.09.2019 (order received on 16.09.2019)
8.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Radhakrishnan Dharmarajan D3, Triumph Apartments, 114 Jawaharlal Nehru Salai, Arumbakkam, Chennai-600 106, Email: dharma67@gmail.com or dharma.rdh@gmail.com Reg. No. IBB/PA-001/ IP-P00508/2017-2018/10909
9.	Last date for submission of claims	02.10.2019

Notice is hereby given that the Hon'ble National Company Law Tribunal Chennai has ordered the commencement of liquidation of the **Flora Footwear Private Limited on 03.09.2019 (Order received by the liquidator on 16.09.2019).**

The stakeholders of **Flora Footwear Private Limited** are hereby called upon to submit a proof of their claims, **on or before 02.10.2019**, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Place: 16.09.2019

Date : Chennai

RADHAKRISHNAN DHARMARAJAN

Liquidator